

Annexure-4

Name of the corporate debtor: Aditya Chemtec Private Limited; Date of commencement of CIRP: 28/03/2023; List of creditors as on: 18/04/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Tata Capital Financial Services Ltd.	U67100MH2010PLC210201	11-04-2023	3601885	2537479.83	Business Loan	nil	no	33.28%	nil	nil	1064405.17	2537479.83	Since Suspended Directors of CD are not traceable claims have been admitted on provisional basis
2	IIFL Finance Limited (formerly known as IIFL Holdings Limited)	L67100MH1995PLC093797	18-04-2023	2551245.199	2450432.199	Business Loan	nil	no	32.14%	nil	nil	100813	2450432.199	Since Suspended Directors of CD are not traceable claims have been admitted on provisional basis
Total				6153130.199	4987912.029	0	0	0	0.654130498	0	0	1165218.17	4987912.029	0


